

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 26  
(TO BE ANSWERED ON THE 25<sup>th</sup> November 2024)**

**AIRLINE HOAX BOMB THREATS**

26. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- a) whether it is a fact that more than 400 hoax bomb threats have triggered domestic and international travel chaos in the Indian aviation sector with airlines grounding and diverting planes and incurring huge financial losses and delays;
- b) If so, the details thereof with the estimated loss on account of this; and
- c) the steps taken to deal with hoax threats?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION**

(Shri Murlidhar Mohol)

(a) to (c): Some hoax bomb threats messages have been received in recent times. Hoax bomb threats result in adversely affecting operations of some of the flights resulting in impact on airlines. Bureau of Civil Aviation Security, aviation security regulator in the country, has mandated robust protocols for handling such threats. Bomb threat contingency plan (BTCP), a detailed contingency plan, is in place to handle such threats. As a part of BTCP, every airport has a designated Bomb Threat Assessment Committee (BTAC) which analyses the threat and act accordingly. In order to deal with hoax bomb threats, BCAS has issued advisories to all the Civil Aviation stakeholders in the country to ensure streamlined security measures and to prevent any unlawful interference with civil aviation.

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